LOK SABHA

Tuesday, August 17, 2004/Sravana 26, 1926 (Saka)

The Lok Sabha met at Eleven of the Clock

(Mr. Deputy Speaker in the Chair)

श्री अनंत गंगाराम गीते (रत्नागिरि) : उपाध्यक्ष जी, हमने प्रश्नकाल को स्थगित करने की सूचना दी है। सरकार के एक मंत्री श्री मणिशंकर अय्यर जी ने नौ अगस्त को पोर्ट ब्लेयर में सेल्यूलर जेल में स्वतंत्रता संग्राम सेनानी वीर सावरकर जी का अपमान किया है, राट्र पुरुा का अपमान किया है।â€¦ (व्यवधान)

MR. DEPUTY-SPEAKER: You can raise it after the Question Hour.

...(*Interruptions*)

MR. DEPUTY-SPEAKER: I will allow you during 'Zero Hour'.

...(व्यवधान)

श्री अनंत गंगाराम गीते : सरकार की ओर से यह हुआ है, सरकार के एक मंत्री ने किया है। सरकार की ओर से, सरकार के मंत्री श्री मणिशंकर अय्यर जी ने अपमान किया हैâ€¦ (व्यवधान)

श्री मोहन रावले (मुम्बई दक्षिण-मध्य) : उन्हें इसके लिए माफी मांगनी चाहिए, उन्होंने हिन्दुस्तान के क्रान्तिकारियों का अपमान किया है।
...(*Interruptions*)

MR. DEPUTY-SPEAKER: I will give you time in 'Zero Hour'.

...(*Interruptions*)

श्री अनंत गंगाराम गीते : हमने 15 अगस्त को आजादी की सालगिरह मनाई और इस आजादी को दिलाने वाले जो-जो स्वतंत्रता सेनानी हैं, उनका अपमान सरकार की ओर से किया जाता है। ...(व्यवधान)

MR. DEPUTY-SPEAKER: I assure you that I will give you time in 'Zero Hour' and not before Question Hour is over.

...(*Interruptions*)

MR. DEPUTY-SPEAKER: Question Number 302.

Shri Nikhil Kumar − Not present.

Shri Kailash Baitha.

...(व्यवधान)

श्री अनंत गंगाराम गीते : सरकार की ओर से एक मंत्री ने सावरकर जी का अपमान किया है।

...(व्यवधान)

MR. DEPUTY-SPEAKER: Nothing will go on record without my permission.

*(Interruptions**

MR. DEPUTY-SPEAKER: Please sit down. I am on my legs.

...(*Interruptions*)

MR. DEPUTY-SPEAKER: Nothing is to be recorded.

*(Interruptions)**

MR. DEPUTY-SPEAKER: Please sit down.

...(*Interruptions*)

उपाध्यक्ष महोदय : आप जो कुछ कह रहे हैं, वह रिकार्ड पर नहीं आयेगा। Please sit down when I am on my legs.

...(व्यवधान)

उपाध्यक्ष महोदय : अभी रिकार्ड कुछ नहीं हो रहा है।

...(*Interruptions*)

MR. DEPUTY-SPEAKER: I assure you that after the Question Hour, I will give you time in 'Zero Hour'.

...(*Interruptions*)

MR. DEPUTY-SPEAKER: Please sit down.

...(*Interruptions*)

श्री अनंत गंगाराम गीते : उपाध्यक्ष जी, हमने प्रश्न काल स्थगित करने की सूचना दी है, आप दो मिनट मुझे सुन लीजिए।â€¦(व्यवधान)

MR. DEPUTY-SPEAKER: That has been disallowed.

...(*Interruptions*)

उपाध्यक्ष महोदय : आपने जो एडजर्नमेंट मोशन दिया था,

...(*Interruptions*)

MR. DEPUTY-SPEAKER: Please listen to me first. अभी रिकार्ड पर कुछ नहीं जा रहा है।

...(*Interruptions*)

* Not Recorded.

उपाध्यक्ष महोदय : गीते जी, Please listen to me first. आप दो मिनट बोल सकते हैं।

...(व्यवधान)

SHRI MADHUSUDAN MISTRY (SABARKANTHA): Has he given any notice?...(*Interruptions*)

श्री अनंत गंगाराम गीते : आप तय करने वाले कौन हैं, आप बैठिये।â€¦(व्यवधान)

श्री मोहन रावले : आप गांधी जी का अपमान कर रहे हो।रू□□(व्यवधान)

श्री अनंत गंगाराम गीते : हमने नोटिस दिया है।â€¦(व्यवधान)

SHRI MADHUSUDAN MISTRY : How has he been given permission?â€¦ (*Interruptions*)

Sir, you please start the Question Hour....(*Interruptions*)

MR. DEPUTY-SPEAKER: Let me conduct the proceedings. Shri Madhusudan Mistry, please sit down.

श्री अनंत गंगाराम गीते : हमने क्वैश्चन ऑवर सस्पेंशन का नोटिस दिया है। â€¦(व्यवधान)

श्री मधुसूदन मिस्त्री : उपाध्यक्ष महोदय, ये हर बार क्वैश्चन ऑवर को डिस्टर्ब करते हैं। â€¦(व्यवधान)

श्री अनंत गंगाराम गीते : उपाध्यक्ष महोदय, ये आपके निर्णय को यहां पर चैलेंज कर रहे हैं। â€¦(व्यवधान)ये आसन को चैलेंज कर रहे हैं। â€¦(व्यवधान)

उपाध्यक्ष महोदय : गीते जी, आपको जो कहना है, वह कहिये।

...(व्यवधान)

श्री अनंत गंगाराम गीते : उपाध्यक्ष महोदय, मैंने प्रश्न काल स्थगित करने के लिए आपको सूचना दी है। â€¦(व्यवधान)

MR. DEPUTY-SPEAKER: Shri Geete, that has been disallowed.

...(*Interruptions*)

श्री अनंत गंगाराम गीते : 9 अगस्त को ""क्रान्ति दिवस"" पर स्वतन्त्र ज्योति का उद्घाटन अंडमान एंड निकोबार की सेलुलर जेल में पेट्रोलियम मंत्री श्री मणि शंकर अय्यर जी के हाथों से हुआ। â€¦ (व्यवधान)पूर्व पेट्रोलियम मंत्री श्री राम नाइक जी ने सेलुलर जेल में स्वतंत्र ज्योति का निर्माण करने का निर्णय लिया था। â€¦ (व्यवधान)

SHRI MADHUSUDAN MISTRY : In any case, he should not be allowed....(*Interruptions*) You are setting a wrong precedent in the House. ...(*Interruptions*) उपाध्यक्ष महोदय, ऐसे नहीं चलेगा। â€¦ (व्यवधान)

उपाध्यक्ष महोदय : गीते जी, आपका प्वाइंट हो गया है।

...(व्यवधान)

श्री अनंत गंगाराम गीते : उस स्वतंत्र ज्योति के ऊपर नेताजी सुभाा चन्द्र बोस, स्वातंत्र्य वीर विनायक दामोदर सावरकर, श्री मदन लाल ढींगरा और शहीद भगत सिंह के वचनों को वहां पर लिखने का निर्णय लिया गया। जब वहां श्री मणि शंकर अय्यर जी उस स्वंतत्र ज्योति का उद्घाटन करने गये, दुर्भाग्य है कि उन्होंने आदेश दिया कि सावरकर जी के वचनों को हटाया जाये। â€¦ (व्यवधान)उस स्वतंत्र ज्योति से वीर सावरकर जी के वचनों को हटाने के लिए कहा है। â€¦ (व्यवधान)

MR. DEPUTY-SPEAKER: Shre Geete, you have made you point. Please sit down now.

...(*Interruptions*)

श्री अनंत गंगाराम गीते : उपाध्यक्ष महोदय, आप पहले मेरी बात सुन लीजिए। â€¦ (व्यवधान)

वहां श्री मणि शंकर अय्यर जी ने वक्तव्य दिया कि पोर्ट ब्लेयर एयरपोर्ट जो कि वीर सावरकर जी के नाम से है, उसमें वीर सावरकर जी का नाम नहीं होना चाहिए। â€¦ (व्यवधान)

उपाध्यक्ष महोदय, हमने 15 अगस्त को आजादी के 57 वीं सालगिरह मनाई है। â€¦ (व्यवधान)

श्री रूपचन्द पाल (हुगली) : उपाध्यक्ष महोदय, वीर सावरकर जी ने तो अंग्रेजों से लिखित रूप में माफी मांगी थी। â€¦ (व्यवधान)आप उनके बारे में बोल रहे हैं जिन्होंने अंग्रेजों से माफी मांगी थी। â€¦ (व्यवधान)

श्री अनंत गंगाराम गीते : उपाध्यक्ष महोदय, यह सरकार स्वतंत्रता सेनानियों का अपमान नहीं कर सकती। â€¦ (व्यवधान)

श्री मोहन रावले : उपाध्यक्ष महोदय, श्री मणि शंकर अय्यर जी को इस मामले में माफी मांगनी चाहिए। â€¦ (व्यवधान)

MR. DEPUTY-SPEAKER: Shri Kailash Baitha

...(*Interruptions*)

MR. DEPUTY-SPEAKER: Question No. 303 -- Shri Ananta Nayak

â€¦(*Interruptions*)

SHRI ANANTH KUMAR : Sir, the Home Minister of India is present here...(*Interruptions*)

MR. DEPUTY-SPEAKER: How can I compel him?

...(*Interruptions*)

MR. DEPUTY-SPEAKER: Hon. Members, please take your seats.

...(*Interruptions*)

11.09 hrs.

(At this stage, Shri Mohan Rawale and some other hon. Members came

and stood on the floor near the Table.)

MR. DEPUTY-SPEAKER: Hon. Members, please go to your seats.

...(*Interruptions*)

MR. DEPUTY-SPEAKER: Your notice of Adjournment Motion has been disallowed, but even then I have given time to your leader to speak. Now, kindly go to your seats.

...(*Interruptions*)

MR. DEPUTY-SPEAKER: Please go back to your seats.

â€¦ (व्यवधान)

उपाध्यक्ष महोदय : मैंने आपके लीडर को समय दे दिया।

â€¦ (व्यवधान)

MR. DEPUTY-SPEAKER: The House stands adjourned to meet again at 12 noon.

11.12 hrs.

The Lok Sabha then adjourned till Twelve of the Clock.

12.00 hrs.

The Lok Sabha re-assembled at Twelve of the Clock.

(Mr. Deputy-Speaker *in the Chair*)

PAPERS LAID ON THE TABLE

Title: Papers laid on the Table by members/Ministers.

रसायन और उर्वरक मंत्री तथा इस्पात मंत्री (श्री रामविलास पासवान) : उपाध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं :-

1. नेशनल इंस्टिट्यूट ऑफ फार्मास्यूटिकल एजुकेशन एंड रिसर्च, एस.ए.एस. नगर के वर्ा 2002-

2003 के वार्षिक लेखों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला

विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library. See No. LT 485/04)

(3) एमएसटीसी लिमिटेड तथा उसकी समनुांगी फेरो स्क्रैप निगम लिमिटेड, कोलकाता के वर्ा

2002-2003 के वार्षिक प्रतिवेदन पर शुद्धिपत्र * की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library. See No. LT 486/04)

*एमएसटीसी लिमिटेड तथा उसकी समनुांगी फेरो स्क्रैप निगम लिमिटेड, कोलकाता का वर्ा 2002-2003 का वार्षिक प्रतिवेदन 22.12.2003 को सभा पटल पर रखा गया।

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R. KYNDIAH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(1) Review by the Government of the working of the National Scheduled Tribes Finance and Development Corporation, New Delhi, for the year 2002-2003.

(2) Annual Report of the National Scheduled Tribes Finance and Development Corporation, New Delhi, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 487/04)

THE MINISTER OF POWER (SHRI P.M. SAYEED): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Memorandum of Understanding between the National Thermal Power Corporation Limited and the Ministry of Power for the year 2004-2005.

(Placed in Library. See No. LT 488/04)

(2) Memorandum of Understanding between the Power Grid Corporation of India Limited and the Ministry of Power for the year 2004-2005.

(Placed in Library. See No. LT 489/04)

THE MINISTER OF STATE OF THE MINISTRY OF URBAN EMPLOYMENT & POVERTY ALLEVIATION (KUMARI SELJA): I beg to lay on the Table −

(1) A copy of the Lakshadweep Building Development Board (Supply of Building Materials) Bye-law, 2003 (Hindi and English versions) published in Notification No. F. No. 13/2/2002-LBDB in the Lakshadweep Gazette dated the 5th February, 2003 under section 31 of the Lakshadweep Building Development Board Regulation, 1997.

(Placed in Library. See No. LT 490/04)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Lakshadweep Building Development Board, Kavaratti, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lakshadweep Building Development Board, Kavaratti, for the year 2002-2003

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library. See No. LT 491/04)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): I beg to lay on the Table copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 18 of the Citizenship Act, 1955:-

(1) The Citizenship (Second Amendment) Rules, 2004 published in Notification No. G.S.R. 219 (E) in Gazette of India dated the 26th March, 2004.

(2) The Citizenship (Third Amendment) Rules, 2004 published in Notification No. G.S.R. 456 (E) in Gazette of India dated the 19th July, 2004.

(Placed in Library. See No. LT 492/04)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): I beg to lay on the Table −

(1) A copy of the NCTE (Form of application for recognition, the time limit of submission of application, determination of norms and standards for recognition of teacher education programmes and permission to start new course or training) (3rd Amendment) Regulations, 2004 (Hindi and English versions) published in Notification No. F.No. 53-3/2003-NCTE (N & S) dated the 5th January, 2004 under section 33 of the National Council for Teacher Education Act, 1993.

(Placed in Library. See No. LT 493/04)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the University Grants Commission, New Delhi, for the year 2002-2003.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the University Grants Commission, New Delhi, for the year 2002-2003.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library. See No. LT 494/04)